

1	2	3	4	5
23.	त्रिपुरा	1130.00	1353.77 (1,027.12)	119.80 (90.90)
24.	उत्तर प्रदेश	21000.00	20001.05 (15,208.93)	95.24 (72.42)
25.	पश्चिम बंगाल	9760.00	8241.98 (6,137.84)	84.45 (62.89)
कुल (राज्य)		175485.00	185083.01 (139,818.11)	105.47 (79.68)

कोष्ठक में दिए गए आंकड़े 1991-92 की कीमतों के आधार पर हैं।

* 1992-93 से 1995-96 के संबंध में वास्तविक व्यय और 1996-97 के संबंध में संशोधित व्यय।

Commission to study infrastructural gap in North-East

2576. SHRI KHAGEN DAS: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the previous Government appointed a one-man Commission to study the gap in infrastructure in the North-East;

(b) if so, what are the important recommendations of the Commission; and

(c) whether Government propose to implement infrastructure on the basis of the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) A High Level Commission (HLC) was set up to critically examine the backlog in respect of Basic Minimum Services and gaps in infrastructure sectors for development of States in the North Eastern Region under

the Chairmanship of Shri S.P. Shukla, former Member, Planning Commission with Shri B.G. Verghese, Journalist, Shri Sainghaka, Vice-Chairman, Planning Board, Mizoram and Shri Jayanta Madhab, Chairman, North Eastern Development Finance Corporation, as Members.

As per terms of reference of the HLC, the Commission critically examined the backlog in Basic Minimum Services (BMS) and gaps in infrastructure development such as Power, Communications, Irrigation, Flood Control etc. and recommended policy initiatives and programme to bridge these gaps and rejuvenate local economy alongwith measures for institutional reforms, additional resource mobilisation and effecting public participation in development activities. The HLC also estimated total cost for providing BMS to the North Eastern States and indicative requirement of funds for infrastructure development in Ninth Five Year Plan. The recommendations of the HLC will be implemented by dovetailing the schemes with the Plans of the State Governments and Central Ministries/Departments/Agencies.